NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CA(CAA) No.509/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st November 2017, 10.30 A.M

Name	of the Company	Emami Infrastructure Ltd	d. & Ors	
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
	MANOJ KR PRITHA BOS	BANTHIA, Pas	J Petitioners	P. Bose 21/11/2017
			ORDER	21/11/2017

Ld. Pr. CS for the petitioners mentioned the matter today for listing.

List on 27/11/2017.

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(Jinan K.R.) Member (J)

(V.P.Singh) Member (J)

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